






**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 30/17 in CP 5/17	-	Hearing	241, 242 & 59	S.R. Mohan & Anr. Vs. Duvalla Deekshitna & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	KIRAN B.S. 99725 69778	PETITIONERS	
2.	NIDHI KERRIWAR 9035088573	RESPONDENT-12 2	
3)	✓ RAJESH S. ADVOCATE 8123976974	Respondent No 7	
4)	Aishwarya 9902685016	Respondent No 8.	
5)	RAKESH B 9036272199	Respondent No.6	

P.T.O.

Counsel for petitioner is present. Counsel for R-1 and 2 is present. Counsels for R-1 and 2, R-6, R-7 and R-8 are present. IA 30/2017 is taken up today. Counsel for petitioner wanted to file separate application for rejecting the rejoinder filed in IA 30/17. Registry to verify and put up. Counsel for petitioner is directed to file the said application in the Registry. Counsel for R-3 and R-5 reported that she is not going to file any vakalat for R-3 and R-5.

List it on 26.10.2017.



MEMBER (J)